

Notifications under the provision of the Goa, Daman and Diu Plant Diseases and Pests Act,
1976 (Act No. 12 of 1976)

Sr. No.	Notifications	Section/Rules	Official Gazette Reference
1	No. 10-1/GOI-AGR/72 dated 5-4-1979	Section 13	Series II No. 3 dated 1979

Government of Goa
Forest and Agriculture Department

Notification

No. 10-1/GOI-AGR/72

In exercise of the powers conferred by section 13 of the Goa, Daman and Diu Plant and Diseases and Pests Act, 1976 (12 of 1976), the Government hereby appoints the following Zonal Agricultural Officers as Inspecting Officers for the purposes of the said Act, for the areas of their respective zones, as specified against them.

1. zonal Agricultural Officer, Bicholim	Bicholim Taluka
2. zonal Agricultural Officer, Valpoi	Satari Tauka
3. zonal Agricultural Officer, Mapusa	Bardez Taluka
4. zonal Agricultural , Pernem	Pernem Taluka
5. zonal Agricultural Officer, Ponda	Ponda ad Tiswadi
6. zonal Agricultural Officer, Margao	Salcete and Mormugao Taluka
7. zonal Agricultural Officer, Curchorem	Sanguem and Quepem Taluka
8. zonal Agricultural Officer, Canacona	Canacona Taluka
9. zonal Agricultural Officer, Daman	Daman and Diu Talukas.

By order and in the name of the Administrator of Goa, Daman and Diu.

M.K. Bhandare, Under Secretary (Forest and Agriculture)

Panaji, 5 th April, 1979.

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